

Annexure-8

Name of the corporate debtor Alps Industries Limited
Date of commencement of CIRP: 13.09.2024 / Order Received on 16.09.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

S No.	Name of Creditor	Details of claim								Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Bombay Stock Exchange	9/20/2024	336,300	336,300				No	Nil					
2	National Stock Exchange India Limited	9/30/2024	368,008	368,008				No	Nil					
3	Rajiv Khosla and Associates	9/25/2024	50,445	50,445				No	Nil					
4	Alankit Assignments Limited	10/17/2024	164,448	164,448				No	Nil					
5	National Securities Depository Limited	10/25/2024	67,939	-				No	Nil			67,939		
6	R. K. Govil & Co.	1/2/2025	2,419,000	2,419,000				No	Nil					
Total			3,406,140	3,338,201								67,939	-	

Date Delhi
Place 21.05.2025